

FORM B**PUBLIC ANNOUNCEMENT**

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKE HOLDERS OF SRI VISHNU ANNAMALAIYAR PAPER MILLS LTD

Sl.No	PARTICULARS	DETAILS
1.	Name of the Corporate Debtor	SRI VISHNU ANNAMALAIYAR PAPER MILLS LTD
2.	Date of Incorporation of Corporate Debtor	27/06/1990
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Coimbatore
4.	Corporate Identity Number of Corporate Debtor	U21099TZ1990PLC002773
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	As per MCA records : Flat No.H-208, Sreevatsa Residency Apartments No.10, G.N Mills Post, Mettupalayam Road, Coimbatore, Tamil Nadu-641029
6.	Date of closure of Insolvency Resolution Process	17/02/2022
7.	Liquidation Commencement Date of Corporate Debtor	18/02/2022
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Name: Mrs. J Karthiga IBBI Regn. No: IBBI/IPA-001/IP-P00752/2017-2018/11284
9.	Address and e-mail of the Liquidator as registered with the Board	New No.1, Old No.1052, 41 st Street, Korattur, Chennai 600080. Email Id: karthigasri@hotmail.com
10.	Address and e-mail of the Liquidator to be used for correspondence with the Liquidator	c/o J Karthiga & Associates New No.1, Old No.1052, 41 st Street, Korattur, Chennai 600080. Email Id: claims.swapml@gmail.com Contact No. 8754402125
9.	Last date for submission of claims	20/03/2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of **Sri Vishnu Annamalaiyar Paper Mills Ltd** vide its order dated 18-02-2022.

The stake holders of **Sri Vishnu Annamalaiyar Paper Mills Ltd** are hereby called upon to submit their claims with proof on or before 20th March 2022 to the liquidator at the above address mentioned against item no.10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 19-02-2022

Place: Chennai


J Karthiga
Liquidator

IBBI Reg. No: IBBI/IPA-001/IP-P00752/2017-2018/11284

J. KARTHIGA, B.A., M.L.
Registered Insolvency Professional
Regn.No: IBBI/IPA-001/IP-P00752/2017-2018/11284